

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.101 of 2013 &
I.A. No. 169 of 2013**

Dated : 20th May, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**GVK Gautami Power Ltd.Appellant(s)
Versus**

**Central Power Distribution Co. of Andhra Pradesh & Ors.
...Respondent (s)**

**Counsel for the Appellant (s): Mr. M.G. Ramachandran
Ms. Swagatika Sahoo**

ORDER

Heard the learned counsel for the Appellant.

Order is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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